

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 227**  
**(IB)-702(ND)2018**  
**IA/4227/2020**

**IN THE MATTER OF:**

**Super Print Services**

...

**Applicant/Petitioner**

**Versus**

**M/s. Xalta Food and Beverages Pvt. Ltd.**

...

**Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 02.02.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**ORDER**

Renotify on 05.02.2021.



**(T.S SINGH)  
COURT OFFICER**